# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URABN AFFAIRS

#### **LOK SABHA**

### **UN-STARRED ADMITTED QUESTION NO.922**

**TO BE ANSWERED ON 24.07.2018** 

### LAND HOLDING AND ASSETS

No. 922 SHIR ABHISHEK SINGH

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to State:

- (a) the steps taken by the Government for better utilization and planning for Government owned land and other assets in public interest like providing housing for poor, green zones, etc,:
- (b) whether the Government has any Centralized data of all the land holdings and assets by each department of the Government and if so, the details thereof: and
- (c) the details of the land holdings leased or rented to private/public organizations and the total revenue earned therefrom, State-wise?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

## (SHRI HARDEEP SINGH PURI)

(a)&(b) Yes, Sir, the Government with a view to better utilize the Government land has set up a centralized and transparent data bank of all the land available with various Union

Government Departments/ Organizations. The data includes ownership details, permissible land use, etc.

(C) The Union Government has leased out land to thousands of organization mainly Government, in Delhi, at pre-determined rates prevailing at the time of allotment. The revenue earned by the Government during Financial Year 2016-17 & 2017-18 was Rs.167 crore and Rs.424 crore respectively.

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